

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2604
TO BE ANSWERED ON 01.08.2017

Poaching of One-Horn-Rhino

2604. SHRI MANOJ TIWARI

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any plan to check Poaching of One-Horn-Rhino in the forest areas and if so, the details thereof;
- (b) if not, the reason therefor; and
- (c) the details of the steps taken and plan outlay for the aforesaid plan, if any?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

- (a), (b)&(c) One-Horn-Rhino are found in three states vide Uttar Pradesh, West Bengal and Assam. Following steps are taken by the respective states to check illegal poaching of one-horn-rhino:
- a) Deployment of additional forces in Anti-Poaching Camps.
 - b) Procurement of sophisticated arms and ammunition for the staff deployed inside the protected areas.
 - c) Use of E- Surveillance by Electronic Eye and Drone.
 - d) Recruitment and deployment of Special Rhino Protection Force (SRPF).
 - e) Eco- Development Committee are constituted in surrounding villages of protected areas which are working in co-ordination with park/sanctuary authorities towards the conservation and protection of Wildlife.
 - f) Notable wildlife conservationists have been designated as Honorary Wildlife Wardens, in their designated districts to facilitate their expertise and larger public cooperation in the conservation effort.
 - g) Setting up of Forest Protection Force in vulnerable areas.
 - h) Construction of protection camps, watch towers etc. at strategic locations to keep vigil.
 - i) Preparation of databases for wildlife offenders as a precautionary measure in the enforcement initiatives.
 - j) Liaising with Wild Life Crime Control Bureau.
